

II. Report (1975-76) and Accounts of the Bharat Gold Mines Limited, Oorgaum and Related Papers

THE MINISTER OF STEEL AND MINES (SHRI BIJU RATNAIK): Sir, I beg to lay on the Table; a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

I. (a) Second Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

II. (a) Third Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1974-75, together with the Auditors' Report of the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on working of the Corporation.

III. (a) Fourth Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-84/77 for I to III].

IV. (a) Fourth Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptrol-

ler and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

V. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I(i) and (ii) above.

[Placed in Library. See No. LT-81/77 for (iv) and (v)].

I. Report (1975-76) and Accounts of the Steel Authority of India Limited, New Delhi and Related Papers

II. Notification of the Ministry of Steel and Mines (Department of Mines

SHRI BIJU PATNAIK: Sir, I also beg to lay on the Table the following Papers:—

I. (i) A copy each of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Forth Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review (in English and Hindi) by Government on the working of the Company.

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the paper mentioned at (i) (a) above.

[Placed in Library. See No. LT-85/77 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Steel and Mines (Department of Mines) Notification S.O. No. 486, dated the 12th February, 1977, under sub-section (1) of section 28 of the Mines and

Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-252/77].

I. Reports (1974-75) and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay.

II. Administrative Reports (1974-75) and (1975-76) and Audited Account of the Central Institute of Tool Design, Hyderabad

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. Fifth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1974-75.

II. Sixth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76. [Placed in Library. See No.—LT—247/77 for I and II]

III. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1974-75.

IV. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1975-76. [Placed in Library. See No. LT—248/77 for III and IV]

I. Reports (1974-75) and (1975-76) and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad and Related Papers

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table the following papers:—
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I. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1974-75.

II. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hyderabad, for the year 1975-76.

III. Statement giving reasons for the delay in laying the paper mentioned at (i) to (vi), above. [Placed in Library. See No. LT—249/77 for I to III]

I. The Copper (Prohibition of use in the Manufacture of Electrical Cables and wires) Amendment Order, 1976 and 1977

SHRI BRIJ LAL VERMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial development), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

I. Notification S.O. No. 750(E), dated the 23rd November, 1976, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wires) Amendment Order, 1976.

II. Notification S.O. No. 59(E), dated the 31st January, 1977, publishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wire) Amendment Order, 1977. [Placed in Library. See No. LT—162/77 for I and II].

Notifications of the Ministry of Finance (Department of Revenue and Banking) and Related Papers

SHRI H. M. PATEL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Banking), together with an Explanatory Memorandum thereon:—